

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6503  
ANSWERED ON:16.05.2012  
HIRING OF WORKERS BY INDIAN EMBASSIES  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Indian embassies give preference to local Indians while hiring them for different works;
- (b) if so, the details thereof; and
- (c) the details of the benefits provided to them including medical facilities?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) & (b) Local Indians with valid documents are considered for employment by the Indian Embassies abroad along with other candidates, based on their eligibility and suitability for a particular job.

(c) Locally recruited employees of Indian Embassies abroad are paid prescribed salaries and allowances and, wherever required under local regulations and sanctioned by the Government of India, they are also provided such benefits as bonus, gratuity, social security and medical insurance.